

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

235. IA/1088/2023 C.P. (IB)/573(MB)2021

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON **07.09.2023**.

NAME OF THE PARTIES: State Bank of India

VS

Sanjiv Visvambhar Pophale

SECTION : Sec 95(1) of IBC 2016

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Mr. Karan Thackeray, counsel for the financial creditor

**ORDER**

**I.A. 1088 of 2023**

In view of the prayer made in the I.A., the I.A. is allowed and disposed of as such.

The RP to ensure the report to be served upon the personal guarantor.

The matter is adjourned to 23.11.2023.

Sd/-  
MADHU SINHA  
Member(Technical)

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Sd/-  
REETA KOHLI  
Member(Judicial)